

HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

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To  
All Principal District & Sessions Judges,  
J&K.

No:- 55677-700/R-9

Dated:- 06-02-2019

Subject:- **Live streaming of lecture of Hon'ble Mr Justice R.K. Gauba, Judge Delhi High Court through Video Conferencing on 06-02-2019 at 4:30 PM.**

Sir,

With the object of equipping Judges of the District Judiciary of the State of J&K with skills of judgment writing, a lecture of Hon'ble Mr Justice R.K. Gauba, Judge Delhi High Court has been arranged. The lecture will be live streamed through video conferencing on 06th of February, 2019 at 4:30 PM and is to be attended by all the Judicial Officers posted at the District Headquarters.

You are as such requested to make arrangement at your District Headquarters for live streaming of the lecture through video conferencing and attend the lecture with all the Judicial Officers posted at the District Headquarters at the scheduled time.

With warm regards

Yours faithfully,

(Sanjay Dhar)  
Registrar General

No - 55677-700/R-9

Dtn 06-02-2019

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1. Pr. Secretary to Hon'ble the Chief Justice for information.
  2. Central Project Coordinator e-Courts for uploading on the website of the High Court.